

**Nepal Government Leaflets in Darjeeling and Sikkim**

\*363. **Shri Surendranath Dwivedy:**  
Will the Prime Minister be pleased to state:

(a) whether it is a fact that leaflets in support of the Royal take-over in Nepal published by the Nepal Government were distributed in Darjeeling and Sikkim; and

(b) if so, which are the agencies that undertook such work and whether the present Government of Nepal informed the Government of India about this matter?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) and (b). It is true that certain leaflets and pamphlets were distributed in Darjeeling. We have no information whether this was done in Sikkim.

It appears that the distribution of these leaflets etc. was organised by Sant Bir Lama who is Bada Hakim of Illam and Jhapa (Bhadrapur) serving under the Government of Nepal. He carries on business also in Darjeeling.

**Suggestion for Increase in Excise Duty on Tea by Assam**

\*364. { **Shri P. C. Borooah:**  
**Shri P. K. Deo:**

Will the Minister of Finance be pleased to state:

(a) whether the Government of Assam have suggested to the Government of India for an increase of one anna per pound in the excise duty on tea to make up the loss of revenue that Assam is likely to suffer as a result of the Supreme Court's judgment invalidating the carriage tax on tea; and

(b) if so, the reactions of Government?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) No.

(b) Question does not arise.

**Expansion of Durgapur Steel Plant**

\*365. { **Shri Ram Krishan Gupta:**  
**Shri Osman Ali Khan:**  
**Shri Ajit Singh Sarhadi:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether negotiations for obtaining a loan for the expansion of the Durgapur Steel Plant have been finalised; and

(b) if so, the details thereof?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Negotiations for obtaining a loan for the expansion of the Durgapur Steel Plant have not been finalised.

(b) Does not arise.

**Indian Economic Service and Indian Statistical Service**

\*366. { **Shri D. C. Sharma:**  
**Shri A. M. Tariq:**  
**Shri Ram Krishan Gupta:**  
**Shri Pangarkar:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 147 on the 16th November, 1960 and state the up-to-date progress made with regard to the setting up of the Indian Economic Service and the Indian Statistical Service?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** Certain amendments have recently been proposed to the draft rules for the two Services which are under consideration in consultation with the Union Public Service Commission. Approval of the Government to the promulgation of those rules will be obtained as soon as they are finalised.

**Financial Aid to Gurukulas**

\*367. { **Shri Rameshwar Tanti:**  
**Shri Ram Krishan Gupta:**  
**Shri Bhakt Darshan:**

Will the Minister of Education be pleased to refer to the reply given to

Starred Question No. 106 on the 16th November, 1960, and state:

(a) whether Government have received the recommendations of the Central Sanskrit Board regarding financial aid to Gurukulas;

(b) if so, the details thereof; and

(c) the action taken thereon?

**The Minister of Education (Dr. K. L. Shrimall):** (a) Yes, Sir.

(b) The recommendations of the Central Sanskrit Board on the subject are laid on the Table of the House. [See Appendix I, annexure No. 91].

(c) The recommendations of the Board have been accepted by Government and the Gurukulas have been requested to send their requirements.

**भारतीय प्रशासनिक सेवा आदि के लिये मौखिक परीक्षा**

\*३६८. { श्री भक्त दर्शन :  
श्री राम कृष्ण गुप्त : }

क्या गृह-कार्य मंत्री १६ नवम्बर, १९६० के तारांकित प्रश्न संख्या १३० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय प्रशासनिक सेवा, भारतीय विदेश सेवा और भारतीय पुलिस सेवा की परीक्षाओं में मौखिक परीक्षा के लिये रखे गये अंकों को कम करने के प्रश्न के बारे में इस बीच निर्णय कर लिया गया है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वात्सल) : (क) अभी नहीं ।

(ख) प्रश्न नहीं उठता ।

**Assam Refugees**

\*३६९. { श्रीमती इला पालचौधुरी :  
श्री चिन्तामणि पानिग्राही :  
श्री त्रिदिब कुमार  
चौधुरी :

Will the Minister of Finance be

pleased to state:

(a) whether it is a fact that the Government of West Bengal have requested the Government of India for financial assistance in connection with rehabilitation of Assam refugees in West Bengal;

(b) if so, the reaction of the Government of India thereto; and

(c) the quantum of assistance given?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** (a) to (c). A request has been received from the West Bengal Government that a part, if not the whole, of the expenditure incurred by that Government in looking after the persons who had migrated to West Bengal from Assam in connection with the recent disturbances in the latter State should be met by the Central Government. This request is under the consideration of the Government of India.

**Cracker Explosions in Delhi**

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Shri Raghunah Singh:  
Shri D. C. Sharma:  
Shri Khushwaqt Rai:  
Shri P. C. Borooah:  
Shri Hem Raj:  
Shri Assar:  
Shri Pahadia:  
\*३७०. { Shri Prakash Vir Shastri:  
Shrimati Mafida Ahmed:  
Shri Vajpayee:  
Shri Bibhuti Mishra:  
Shri Amjad Ali:  
Shri P. K. Deo:  
Shri Muhammed Elias:  
Shri Naval Prabhakar:  
Shri Bhakt Darshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that three persons were injured when a cracker exploded with a big bang near the crossing of the Parliament Street and Connaught Circus on the 10th January, 1961;